

WP(S) TOKEN NUMBER 221 OF 2020

Writ Stamp Reporting

KASTURI TIGGA

Vs.

THE STATE OF JHARHAND& Others

SJ

CFS:

Caveat Clr

Petition Rs. 20/-

Affidavit Rs. 5/- + Rs. 15/-

Vakalatnama Rs.15/- + 15/-

Defects:

1. Annexure may be certified to be true
2. copy may be serviced to respondent number 2 to 5 organisation
3. Date has not been mentioned with signature of the Learned Advocate on cause title page and prayer portion
4. Typed copy of page number 51, 52 may be given
5. CFS of worth Rs 230 is payable
6. Numbering of pages of index and synopsis may be corrected

Sameer

18.06.2020